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O.A. No.

1296/94

20.1.1995 Hon. Mr. Justice B.C. Saxena, V.C

Hon. Mr. K. Muthukumar, Member(A)

For judgment in this O.A, see copy of
the common judgment in leading O.A No. 543/93
D.B. Kausar Vs. Comptroller and Auditor General
of India, New Delhi and Ors.

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V.C

31.1.95

Judgment in leading case
no OA 543/93 pronounced today
in open court by the Bench
of Honble Mr. T.L. Verma, J.M.
and Honble Mr. K. Muthukumar, A.M.

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31.1.95
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